NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/172/2017

PETITION NUMBER

: TCP/236/2016

NAME OF THE PETITIONER(S)

: SHEETALS CREDIT HOLDINGS PVT LTD & 5

NAME OF THE RESPONDENT(S)

: S.V. GLOBAL MILL LTD & 6 ORS

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Put Mohan

Council for R7

Homa Shankar

Counsel for Refisioner.

Jen Kuk

for Animudh Krishnan

Counsel for R2-6

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Alchil Join For T.K. Bhackar Prithviray Pandian

Coursel Day RZ-1

Join 10

(BY) ROUENKATAVARADAN

counsel bor

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting the status of the SLP pending before the Hon'ble Supreme Court. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc